

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DIVERSIFICATION
AGRICULTURE PRODUCERS COMPANY LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Diversification Agriculture Producers Company Limited
2.	Date of incorporation of corporate debtor	4 th November, 2015
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403UP2015PTC074275
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: 3/26216, Janak Nagar Khanalampura, Saharanpur, Saharanpur, Uttar Pradesh, India, 247001
6.	Date of closure of Insolvency Resolution Process	10 th June, 2025
7.	Liquidation commencement date of corporate debtor	10th June, 2025 (copy of the NCLT Order received on 18/06/2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Dev Vrat Rana Reg No: IBBI/IPA-001/IP-P-02567/2021-2022/13936
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Shop No. 5, B.S.M Tiraha, Roorkee, Hari Singh Market, Haridwar, Uttarakhand-247667 E-Mail: cadevrana@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Shop No. 5, B.S.M Tiraha, Roorkee, Hari Singh Market, Haridwar, Uttarakhand-247667 E-Mail: cirp.dap@gmail.com
11.	Last date for submission of claims	10 th July, 2025

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, has ordered the commencement of liquidation of the **Diversification Agriculture Producers Company Limited** on **10/06/2025** (Certified copy of Order received on 18.06.2025.)



The stakeholders of **Diversification Agriculture Producers Company Limited** are hereby called upon to submit their claims with proof on or before **10/07/2025**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Sd/-

Dev Vrat Rana

Liquidator of Diversification Agriculture Producers Company Limited

Regn. No.: IBBI/PA-001/IP-P-02567/2021-2022/13936

Reg Address: Shop No. 5, B.S.M Tirana, Roorkee,
Hari Singh Market, Haridwar, Uttarakhand-247667

Email: For Correspondence- cirp.dap@gmail.com

Email: Regd. With IBBI – cadevrana@gmail.com,

Date: 21.06.2025

Place: Roorkee



China's Long March-3B rocket launches Chinasat-9C from Xichang

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